

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA NO. 51/2015
IN
CP NO. 14/59/2015
RT No.59/2016**

Ashish Chopra

...Petitioner

Versus.

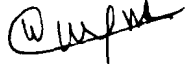

M/s Anant Tools Pvt. Ltd. & Ors.

...Respondents

Present:- Mr.Rajinder Mahajan, Advocate for Petitioner.
Mr. Ashish Chaudhary, Advocate for
Mr.Hemant Sharma, Advocate for respondents.

Matter be listed for arguments along with connected CP
No.127(ND)/2015 / RT No.11/2016 on 09.02.2017.

Vide letter No.Estt/NCLT/1041 dated 21.12.2016 which has been
despatched by the office on 18.01.2017, a request was submitted to the
Hon'ble President, Principal Bench, NCLT, New Delhi for seeking extension
for disposal of the case up to 25.01.2017. Since pleadings are yet to be
completed in connected Petition, which is fixed for 09.02.2017 for arguments,
a request be submitted to the Hon'ble President, Principal Bench, NCLT, New
Delhi that it would not be possible to dispose of the case within the aforesaid
date. However, efforts would be made to dispose of the case as expeditiously
as possible.


(Justice R.P. Nagrath)
Member (Judicial)

(Deepa Krishan)
Member (Technical)

January 19, 2017

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